

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**31. TCP 34/2014**

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 08.04.2024**

**NAME OF THE PARTIES:- Manoj Panwar**  
**V/s**  
**E.D. Process Technologies Pvt. Ltd.**

**Section: 397 -398 of Companies Act, 2013**

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**ORDER**

None present from either side. Perusal of the record reveals that the Petitioner has not been appeared for the long. In this circumstance, this bench observes that the Petitioner has no interest in prosecuting the present Company Petition. Accordingly, list this matter either for appearance/dismissal on **01.07.2024**.

**Sd/-**

**ANIL RAJ CHELLAN**  
**Member (Technical)**

*ANKIT*

**Sd/-**

**KULDIP KUMAR KAREER**  
**Member (Judicial)**